

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 29948/2019

(Arising out of impugned final judgment and order dated 03-04-2019 in SA No. 3129/1979 passed by the High Court Of Judicature At Allahabad)

KANCHHI LAL

Petitioner(s)

VERSUS

SRI NAIN SUKH (SINCE DECEASED BY LRS.)

Respondent(s)

(FOR ADMISSION and I.R. and IA No.155307/2019-CONDONATION OF DELAY IN FILING and IA No.155313/2019-EXEMPTION FROM FILING O.T. and IA No.155308/2019-CONDONATION OF DELAY IN REFILING and IA No.155312/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 04-11-2019 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Chandra Shekhar, Adv.
Mr. Prashant Shekhar, Adv.
Mr. Ashwani Saini, Adv.
Mr. Sanjay Kumar Tyagi, AOR
Mr. Saurabh Upadhyay, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

(RACHNA)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
COURT MASTER (NSH)